

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-80/2022/9175/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Munmun B. Sarma,  
Addl. District and Sessions Judge, POCSO,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>th</sup> 26 October, 2022.

Sub:- **Commuted leave.**

Ref:- Your letter Nos. 1060/2022 Dated 13<sup>th</sup> October, 2022 and 1074/2022 Dated 16<sup>th</sup> October, 2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for 10 days from 12.10.2022 to 21.10.2022 (suffixing 22.10.2022 to 25.10.2022)**, subject to submission of leave application in prescribed format with latest Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over charge to the next senior most Judicial officer at the station.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-80/2022/9176-77-78/A, dated** , 26-10-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The District & Sessions Judge, Kamrup, Amingaon.
3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**